

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

IA 9/2016 & 14/2016 with  
TP No. 131/397-398/NCLT/AHM/2016 (New)  
CP No. 60/397-398/CLB/MB/2016 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017**

Name of the Company:

Mourad M. Fahim & Anr.

V/s.

MG Well Solutions Project International Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Sushma Nagaraj i/b Converse Law LLP	Advocate for Respondent	Nos. 1 to 6	Sushma Nagaraj
2.	NATASHA SUTARIA FOR THAKKAR AND PAHWA, ADVS.	ADV.	PETITIONERS	Natasha.

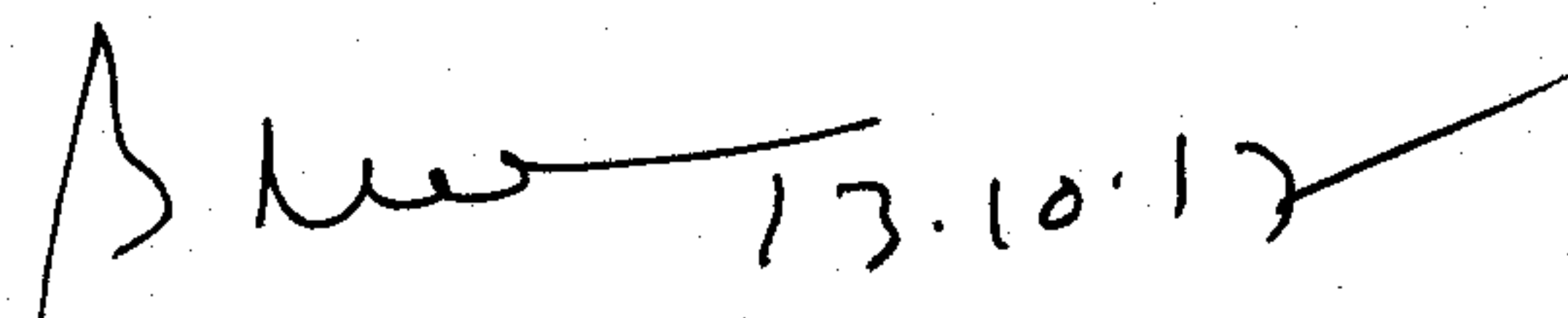
**ORDER**

Learned Advocate Ms. Natasha Sutaria present for Petitioners no. 1 and 2. Learned Advocate Ms. Sushma Nagaraj i/b Converse Law LLP present for Respondents No. 1 to 6.

Learned Advocate Ms. Natasha Sutaria i/b Thakkar & Pahwa filed Vakalatnama for Petitioner no. 1 and 2.

At request of learned Counsel for Petitioners no. 1 and 2.

List the matter on 16.11.2017

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 13th day of October, 2017.